

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00077/2021

DATED THIS THE 26th DAY OF FEBRUARY 2021

**CORAM:**

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

Anjanappa.  
S/o Late Settahallaiah  
Aged 69 years,  
Retired Accounts Assistant,  
O/o Senior Divisional Finance Manager,  
South Western Railway,  
Bengaluru Division,  
R/o Sruthi Nilaya, 5<sup>th</sup> Cross,  
Upparahalli, Tumkuru 572102 ..Applicant

(By Advocate Shri K.Shivakumar)

vs.

1.Union of India,  
Rep. by General Manager,  
South Western Railway,  
Rail Soudha, Gadag Road,  
Hubballi-580020.

2.Senior Divisional Finance Manager,  
South Western Railway,  
Bengaluru 560023. ....Respondents.

(By Shri J.Bhaskar Reddy ... Sr.Panel Counsel)

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

Shri K.Shivakumar, learned Counsel for the applicant stated that he has the instructions from the applicant to withdraw the present original application.

2. Accordingly, the original application is dismissed as withdrawn.
3. There shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)  
MEMBER (A)

bk

(SURESH KUMAR MONGA)  
MEMBER (J)